

**PROFORMA FOR DECLARATION OF ASSETS  
(As On 31.03.2012)**

Name of Officer (In Full) :- SANTANU KUMAR DESHLAHRE  
 Date of Birth :- 05 January 1976  
 Present post held :- CIVIL JUDGE CLASS II

Immovable Property				
Name of District. Sub-Division. Taluka and Village in which property is situated	Name and details of Property		If not in own name. state in whose name held and his/her relationship to the Govt.servant	How acquired? Whether by purchase lease mortgage. Inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Dist-Durg <sup>Balwan</sup> Taluka- Patan Village - Dhuma	1- House in lease Q.no. 26, street no. II, sector- 2 Bhilai Dist- Durg  2- Kachcha House	1- 2.60 Acer Agriculture Land Joint Account  2- 2.15 Acer Agriculture	1. sant kumar 2. shantanu 3. shiv kumar (brother)  C.R. Deshlaher Father	By Father, Self acquired  Father <i>self acquired</i>
Movable Property (valued Above 25,000/- of Rs.)				
Name of Articles				
Car - 1	Self	By Loan		
Motor cycle - 1	Smt. I Nagmani Deshlahre Wife			
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) 10 Tola Gold, Rs. 5.00 Lakh				
Share /Debentures				
Name of Issuing Company			Nos.of Shares	

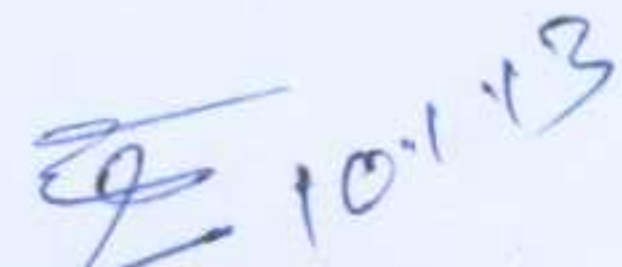
1	2
Nil	Nil

Life Insurance Policy & Others	
Name of Issuing Company	Amount
1	2
Nil	Nil

Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1. Fixed Deposites	Nil		
2. Savings Bank A/CS	1. State Bank of India	Janjgir	60,000/-
	2. C.G. Gramin Bank	Devbhog	500/-
3. PPF			5000/-
4. GPF/CPS			4.00 Lakh Approx
5. NSS	Nil		
6. Others	Nil		

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965 .

  
 Signature & Date  
 सान्त्वु कुमार देशलहरे  
 व्यवहार न्यायाधीश वर्ग-दो  
 देवभोग